

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-442(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.11.2017**

**NAME OF THE COMPANY: M/s. Diamler Financial Services Pvt. Ltd. Vs.  
M/s. Pal News Media Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Ritesh Khare, Advocate for the Petitioner

Mr. Sumit Kalra, Advocate for the Respondent

**ORDER**

Notice be issued to the Respondent returnable on 28<sup>th</sup> November, 2017,  
by all modes. Dasti as well. Affidavit of service be also filed.

S-D

**(S. K. Mohapatra)**  
**Member (T)**

S-D

**(Ina Malhotra)**  
**Member (J)**